NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 28/(MAH)/2017 Connected with HC-C.S.D. No. 166/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: Bruker Daltonics India Pvt. Ltd. & Ors. Between M/s. Bruker India Scientific Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Common Order

TCSP NO.28/CONNECTED WITH HC CSD NO.166/230-232/2016/NCLT/MB/MAH/2017
TCSP NO.29/CONNECTED WITH HC CSD NO.167/230-232/2016/NCLT/MB/MAH/2017
TCSP NO.30/CONNECTED WITH HC CSD NO.168/230-232/2016/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 25.1.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)